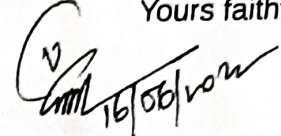


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE
(PC ACT) CBI, ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

ORDER

In partial modification and in continuation of the order no. Vacation/RACC/
Gaz./2022/16704C to 16787C dated 03.06.2022, Ms. Geetanji Goel, Ld. Special Judge (PC
Act) (CBI)-24, RACC, New Delhi shall also work as vacation judge on 18.06.2022 to deal with
case titled ED Vs. Satyender Kumar Jain.

Yours faithfully,



(VINAY KUMAR GUPTA)

Principal District & Sessions Judge
cum- Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex
New Delhi.

No.Vacation./RACC/Gaz./2022/ 18093 to 18174C

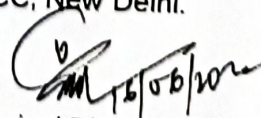
Dated - 16/06/22

Copy forwarded digitally for information to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.

Copy forwarded digitally for information and necessary action to: -

3. All Judicial Officers at Rouse Avenue Court Complex, New Delhi.
4. The Web-site Committee, Tis Hazari Court, New Delhi.
5. The Director of Prosecution, CBI, Block No.3, IInd Floor, CGO Complex, Lodhi Road, New Delhi.
6. The Director General (Prisons), Tihar Jail, New Delhi.
7. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
9. The Chief Prosecutor, CBI/ACB, Rouse Avenue Court, New Delhi.
10. The Director, Directorate of Enforcement, New Delhi.
11. The Commissioner of Police, Police Headquarter, Delhi.
12. The Secretary, Bar Council of Delhi, New Delhi.
13. The Honorary Secretary, Rouse Avenue Court Bar Association, New Delhi.
14. In-charge, Computer Branch, RACC, New Delhi.
15. In-charge, Care-Taking Branch & Filing Section, RACC, New Delhi.
16. The P.S. to undersigned.
17. All Branches at RACC, New Delhi.
18. The Lockup In-charge, Rouse Avenue Court, New Delhi.
19. The Chowki In-charge, Rouse Avenue Court, New Delhi.
20. The Executive Engineer (Civil & Electrical) PWD, RACC, New Delhi.



Principal District & Sessions Judge-
cum-Special Judge(PC Act) (CBI)
Rouse Avenue Court,
New Delhi